

MINISTRY OF CORPORATE AFFAIRS (Vigilance Section)
PROPERTY RETURN FOR THE YEAR 2011 (AS ON 01.01.2012)

1	Name of the officer	GULAB CHAND YADAV
2	Service to which the officer belongs	INDIAN CORPORATE LAW SERVICE
3	Present post held	REGISTRAR OF COMPANIES, N.E. REGION SHILLONG
4	Present Pay	BASIC PAY-24100 AND GRADE PAY-6600
5	Office	O/o THE REGISTRAR OF COMPANIES AT MORELLO BUILDING, M. G. ROAD SHILLONG

Property Details:-

6	Description of the Property	Residential Flat No. E-86 in the Housing project "THE NEST"
7	Precise Location (Full Address)	Situated at Plot No.-6, Vill-Dundahera, N H-24, Crossing Republic, Ghaziabad, UP.
8	Area of land in case of landed property	Not applicable
9	Nature of Land (State Whether residential/agricultural etc.)	Not applicable
10	Extent of Interest	In joint ownership with wife
11	If not in own name, state in whose name and relationship with Govt. Servant	Not applicable
12	Date of acquisition	Yet to be Acquired
13	How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with govt. Servant and other details of person from whom acquired etc. be given (see note Below)	By Purchase and full Details has been given in intimation dated 13.01.2011 under rule 18(2) of CCS (Conduct) Rules, 1964 which has been duly recorded vide Ministry's Letter No. C-29011/12/2011-Vig Dated 22nd Dec 2011
14	Value of the Property (see note below)	Rs. 1868153
15	Particulars of sanction of prescribed authority, if any	Intimation dated 13.01.2011 under rule 18(2) of CCS (Conduct) Rules, 1964 which has been duly recorded vide Ministry's Letter No. C-29011/12/2011-Vig Dated 22nd Dec 2011
16	Total annual income from the property	Not applicable
17	Any other details	nill

Date:- 10.01.2012

Place:- Shillong


(Signature)